ITEM NO.5 Court 4 (Video Conferencing)

SECTION PIL-W

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 718/2021

C. ANJI REDDY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date: 27-09-2021 This petition was called on for hearing today.

CORAM:

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Sravan Kumar, Adv.

Dr. M.V.K Moorthy, Adv.

Mr. Hitendra Nath Rath, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

- Mr. Sravan Kumar, learned counsel for the petitioner, seeks the permission of the Court to withdraw the Writ Petition in order to enable him to file a fresh petition with pleadings and prayers.
- 2 The Writ Petition is dismissed as withdrawn with liberty aforesaid.

(SANJAY KUMAR-I) AR-CUM-PS (SAROJ KUMARI GAUR)
COURT MASTER